

Contested commercial cases disposed during the month of February-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Whether Urgent Relief was sought and Pre-Insititution Mediation of did not take place (Yes/No)	Date Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	days for execution of decree from date of decision	Act Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-354/21	SVL MULTIVENTURES LTD. VS. SUMIT KUMAR	PUNEET KUMAR AND VISHAL KUMAR	28.01.2021	No	01.02.2023	734	CONTESTED	NA	NA	Suit for Recovery
			CS COMM-5202/21	RAVINDER KUMAR SACHDEVA VS. SOUTH DELHI MUNICIPAL CORPORATION	S.K. SINGH AND SANJEET MALIK	10.12.2021	No	02.02.2023	419	CONTESTED	NA	NA	Suit for Recovery
			CS COMM-208/22	DEEPAK ABHOT VS. NORTH DELHI MUNICIPAL CORPORATION	S.K. SINGH AND SANJEET MALIK	18.01.2022	No	03.02.2023	381	CONTESTED	NA	NA	Suit for Recovery
			CS COMM-166/22	PANKAJ TIWARI VS. NORTH DELHI MUNICIPAL CORPORATION	S.K. SINGH AND SANJEET MALIK	14.01.2022	No	07.02.2023	389	CONTESTED	NA	NA	Suit for Recovery
			CS COMM-5390/21	PRABODH TIWARI VS. NORTH DELHI MUNICIPAL CORPORATION	S.K. SINGH AND SANJEET MALIK	18.12.2021	No	15.02.2023	424	CONTESTED	NA	NA	Suit for Recovery
			CS COMM-1480/2020	PAWAN BANSAL VS. ASHOK RAJPAL	MOHIT MUDGAL AND PAWAN GUPTA	15.10.2020	No	21.02.2023	859	CONTESTED	NA	NA	Suit for Recovery
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL										
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	CS(COMM) 1272/2020	SATYA NARAYAN SHARMA V/S UNION BANK OF INDIA	SH. ASHISH CHAUHAN	03.09.2020	NO	23.02.2023	903	CONTESTED	NIL	NIL	SUIT RECOVERY FOR
			CS(COMM) 129/2020	RAJEEV MITTAL V/S NORTH DELHI MUNICIPAL CORPORATION & ANR.	SH. SARVESH RAI	17.01.2020	NO	25.02.2023	1135	CONTESTED	NIL	NIL	SUIT RECOVERY FOR
			CS(COMM) 1811/2022	UMESH JAIN V/S MUNICIPAL CORPORATION OF DELHI	SH. S.K. SINGH	19.07.2022	NO	28.02.2023	224	CONTESTED	NIL	NIL	SUIT RECOVERY FOR
			CS (COMM)-2183/2022	VINAY GOEL VS. MUNICIPAL CORPORATION OF DELHI	SH. S.K. SINGH	16.09.2022	NO	01.02.2023	138 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY

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4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	CS (COMM)-978/2021	ICICI BANK LTD. VS. PRAVIN MISHRA	SH. MANISH DEEWAN	22.03.2021	YES	07.02.2023	687 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS (COMM)-524/2022	ICICI BANK LTD. VS. INDRESH KUMAR SINGH	MS. CHETNA BHALLA	08.02.2022	YES	24.02.2023	381 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			OMP (COMM)-5/2023	SURESH GAGANDAS THADANI VS. M/S SBI CARDS AND PAYMENT SERVICES LTD.	SH. ANANT GUPTA	06.01.2023	YES	09.02.2023	34 DAYS	CONTESTED	NIL	NIL	PETITION U/S 34 ARBITRATION ACT
			OMP (COMM)-89/2021	MARS FILMS P LTD. VS. SHRI RAM TRANSPORT FINANCE LTD.	SH. VIPIN DIAWARI	26.11.2021	YES	13.02.2023	444 DAYS	CONTESTED	NIL	NIL	PETITION U/S 34 ARBITRATION ACT
			OMP (COMM)-164/2022	NEERAJ GUPTA VS. KOTAK MAHINDRA PRIME LTD.		03.11.2022	YES	23.02.2023	112 DAYS	CONTESTED	NIL	NIL	PETITION U/S 34 ARBITRATION ACT
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL										
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	NIL										
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	266/2019	M/S DURGA INTERNATIONAL VS. M/S NISHA SCIENTIFIC	SHIV KUMAR GAUTAM	07-03-2019	NO	08-02-2023	1434	CONTESTED	NA	NA	Suit for recovery
			1355/2020	M/S A.B PAL ELECTRICALS PVT. LTD. VS M/S ELECTRICALS SOLUTIONS	PRAVEEN KAPOOR	06-09-2018	NO	16-02-2023	1623	CONTESTED	NA	NA	Suit for recovery
			799/2022	ASHA RAM & SONS PVT. LTD. VS TARUN BABBR	SACHIN KUMAR JAIN	03-03-2022	NO	21-02-2023	355	CONTESTED	NA	NA	Suit for recovery
			3043/2019	UFLEX LTD. VS R.P FOAM HOME PVT. LTD.	VIVEK MUNSHI	24-12-2019	NO	24-02-2023	1158	CONTESTED	NA	NA	Suit for recovery
			762/2020	M/S DELTA BUSINESS SYSTEM VS M/S THINVEST TECHNOLOGIES PVT. LTD.	VAIBHAV JAIN	08-06-2018	NO	27-02-2023	1725	CONTESTED	NA	NA	Suit for recovery

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8	SH. DINESH BHATT, DJ (COMMERCIAL COURT)-01	West	CS (COMM)/564/2019	SH BHOOP SINGH DIGWAL AND ANR Vs BSES YAMUNA POWER LTD	NARESH KUMAR GOEL(P)	22-11-2019	no	07-02-2023	1173	Contested	nil	nil	Recovery of Money--6
			CS (COMM)/500/2022	SIMPLY CHEF THROUGH NARESH KUMAR BHASIN Vs LITTLE CHEF PRIVATE LIMITED	IRFAN AHMED ABBASI(P)	09-06-2022	no	07-02-2023	243	Contested	nil	nil	Recovery of Money--6
			CS (COMM)/289/2020	GULSHAN VERMA -- Vs SMT SHANTI MAHATO	SAMEER DEWAN(P)	28-10-2020	no	16-02-2023	841	Contested	nil	nil	Specific Relief Act 1963--19
			CS (COMM)/273/2020	M/S MATRIX GUARDETECH PVT LTD Vs M/S MIST AVENUE PVT LTD	JOBY P. VARGHESE(P)	19-10-2020	no	22-02-2023	856	Contested	nil	nil	Recovery of Money--6
			CS (COMM)/463/2019	M/S KHANDELWAL METALS Vs MR SANJEEV BANSAL THROUGH SURYA ALUMEX PVT LTD	ANJANI KUMAR(P)	26-09-2019	no	22-02-2023	1245	Contested	nil	nil	Recovery of Money--6
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	CS (COMM)/144/2021	AMORPHOS CHEMICALS PVT LTD Vs V R PLASTIC UDYOG	AMIT BHARNAGAR	23-02-2021	NO	15.02.2023	723 DAYS	contested	NIL	NIL	Recovery of money/commercial suit
			CS COMM 400/2019	GORAMAL HARI RAM LTD VS P C TAHIR	NAVNEET KISHORE SINGH	13-07-2018	NO	28.02.2023	1665 DAYS	contested	NIL	NIL	Recovery of money/commercial suit
			CS (COMM)/406/2020	RAGHAV INTERNATIONAL THROUGH GOVERDHAN KUMAR SINGHAL VS PASHUPATI POLYMERSCS COMM	AMIT KUMAR MAIHAN	17-12-2020	NO	15.02.2023	788 DAYS	contested	NIL	NIL	Recovery of money/commercial suit
10	SH. ANURAG JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01		OMP(COMM)/159/2022	DELHI JAL BOARD VS. M/S DIGVIJAY SANITATION	AMIT SHARMA	28.10.2022	NO	02.02.2023	97	DISMISSED	N/A	N/A	U/S 34
			CS (COMM.) 306 / 2021	HG GRAPHICS PVT. LTD. VS. VIAROMANNA FASHION INDIA PVT. LTD.	MR. JEEVESH MEHTA	13.08.2021	NO	28.02.2023	565	DECREED	NA	NA	SUIT FOR RECOVERY
			OMP (COMM.) 130 / 2022	M/S. DIVINE INFRACON PVT. LTD. VS. MAYA DEVI	MR. VIJAY KASANA	20.08.2022	NO	28.02.2023	193	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 140 / 2022	M/S. ANNARRIA PRESENTATIONS VS. THE DIRECTOR GENERAL DOORDARSHAN KENDRA	MR. JOGY SCARIA	02.09.2022	NO	28.02.2023	180	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996

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11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		OMP (COMM.) 147 / 2022	SAK BUILDTECH PVT. LTD. VS. ENVISAGE	MR. BRIJ BHUSHAN SOLANKI	15.09.2022	NO	28.02.2023	167	ALLOWED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996	
12	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	OMP (COMM.)/156/2022	VIJAY BHATIA AND ANOTHER Vs ART HOUSING FINANCE INDIA LIMITED ALSO KNOWN AS RAAS HOUSING FINANCE INDIA LTD	NIL	12-10-2022	NO	20-02-2023	131	PETITION ALLOWED	NA	NA	Section 34 of Arbitration & Conciliation Act, 1996	
			OMP (COMM)/157/2022	UNION OF INDIA Vs APCON INDIA	NIL	13-10-2022	NO	27-02-2023	137	DISMISSED	NA	NA	NA	Section 34 of Arbitration & Conciliation Act, 1996
13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	ARB. A.(COMM.)/9/2021	GARG AND CO Vs IDFC FIRST BANK LTD	Sh S Pathak	12-10-2023	NO	09-02-2023	485	CONTESTED	NA	NA	Appeal U/s 37 of the Arbitration & Conciliation Act	
			OMP (COMM.)/67/2021	KAPIL JAIN Vs IIFL HOME FINANCE LIMITED	Sh Jatin Goel	01-11-2021	NO	24-02-2023	480	CONTESTED	NA	NA	NA	Petition U/s 34 of the Arbitration & Conciliation Act
			CS (COMM)/182/2021	SHREEJI IMAGING AND DIAGNOSTIC CENTRE PVT.LTD. Vs FOCUS IMAGING AND RESEARCH CENTRE P LTD	Sh Hires Choudhary	19.04.2021	No	28-02-2023	680	CONTESTED	NA	NA	NA	Suit for Recovery
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS (COMM)/176/2021	M/S SAI ENTERPRISES Vs M/S RAYS CULINARY DELIGHT PVT. LTD.	YOGESH PACHAURI	16-04-2021	Yes	04-02-2023	660	CONTESTED	04-02-2023	04-02-2023	SUIT FOR RECOVERY	
			OMP (COMM.)/62/2021	SHAHEED BHAGAT SINGH COLLEGE THROUGH ITS PRINCIPAL Vs M/S AK BUILDERS THROUGH ITS PROP. ARUN KUMAR TANDON	GIRINDRA KUMAR PATHAK	01-10-2021	N/A	07-02-2023	495	CONTESTED	N/A	N/A	N/A	PETITION U/S. 34 OF THE ARB. AND CONC. ACT, 1996
			CS (COMM) 311/2020	RADHA KRISHNA DAIRY VS HOTEL PICCADILY	GURDEEP CHAUHAN	19-10-2020	YES	09-02-2023	844	CONTESTED	09-02-2023	09-02-2023	09-02-2023	SUIT FOR RECOVERY
			OMP (COMM.)63/2021	BHARAT HEAVY ELECTRICALS LTD VS DELKON INDIA PVT LTD	MANI GUPTA	04.10.2021	N/A	09-02-2023	493	CONTESTED	N/A	N/A	N/A	PETITION U/S. 34 OF THE ARB. AND CONC. ACT, 1996
			CS D.J/797/2018	Corporation Bank Vs DEO KUMAR AND ORS	Sh. Sachin Miglani	27.08.2018	NO	04.02.2023	1622	CONTESTED	NA	NA	suit for recovery	
			CS D.J/799/2018	Corporation Bank Vs VLJAY KUMAR AND ORS	Sh. Sachin Miglani	27.08.2018	NO	04.02.2023	1622	CONTESTED	NA	NA	suit for recovery	

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			CS (COMM)/297/2021	ANKUSH SHARMA, PROPRIETOR ROYAL PERFUMERS VS DIRECTOR/AR NATURON HEALTHCARE LIMITED	PUSHKAR ARYAL	21-08-2021	01-02-2023	529	Contested	Recovery of Money--74			
			CS (COMM)/528/2021	CENTRAL BANK OF INDIA Vs M/S CHAUHAN INTERIOR AND DECORATORS AND ANR	KUSUM PANDEY	10-12-2021	06-02-2023	423	Contested	Civil Procedure Code 1908--12			
			CS (COMM)/309/2022	OP AND SONS TRADERS PVT. LTD. Vs MAA SUSWANI TEXTILE THROUGH ITS PROP HANSRAJ SURANA	MANJU JAIN	02-05-2022	10-02-2023	284	Contested	Recovery of Money--74			
			CS (COMM)/493/2022	VATSAL MITTAL Vs ABBAS RAJA	VINAY KUMAR	20-08-2022	16-02-2023	180	Contested	Recovery of Money--74			
29	SH. SURENDER S. RATHI		CS (COMM)/285/2022	PUNJAB NATIONAL BANK Vs HRL AND CO AND ANR	Bijaya Mohan Goswami	22-04-2022	22-02-2023	306	Contested	Civil Procedure Code 1908--12			
			CS (COMM)/266/2022	BANK OF BARODA Vs SANDEEP PANCHAL	GEETANJALI SHARMA(P),	18-04-2022	01-02-2023	289 DAYS	DECREED	Civil Procedure Code 1908--151			
			CS (COMM)/281/2021	ARUN KUMAR AGGARWAL DIRECTOR ASHISH CABLES PVT LTD Vs SUNITA KATARIYA	pankaj(P),	03-08-2021	04-02-2023	545 DAYS	DECREED	Recovery and Mesne Profit-- COMM,COURT,ACT			
			CS (COMM)/373/2022	TARUN KUMAR JAIN Vs EAST MUNICIPAL CORPORATION OF DELHI	HEMANT GUPTA(P),	01-06-2022	06-02-2023	250 DAYS	JUDGEMENT PASSED	Civil Procedure Code 1908--151			
			CS (COMM)/670/2022	MALTI AGGARWAL Vs M/S COSMIC CONSUMER GOODS PVT LTD	ASHISH AGGARWAL(P),	27-01-2022	07-02-2023	1489 DAYS	REJECTED	Recovery of Money-- SUT,FOR,RECOVERY			
			OMP (COMM)/8/2022	SUDHIR KUMAR Vs DHANI LOANS AND SERVICES LTD	TARA CHAND GUPTA(P),	15-07-2022	09-02-2023	209 DAYS	ALLOWED	Arbitration & Conciliation Act, 1996--34			
			OMP (COMM)/3/2021	M/s AMIT BROTHERS Vs INSTITUTE OF HUMAN BEHAVIOUR AND ALLIED SCIENCE	ANKIT GUPTA(P),	16-01-2021	23-02-2023	758 DAYS	DISMISSED	Arbitration petitions and Objections-- 34			
			OMP (COMM)/13/2020	INSTITUTE OF HUMAN BEHAVIOUR AND ALLIED SCIENCE Vs M/S AMIT BROTHERS	JITENDER SINGH(P),	04-08-2020	23-02-2023	923 DAYS	DISMISSED	Act, 1996--34Arbitration & Conciliation Act, 1996--36			

